


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/170/2017  
NAME OF THE PETITIONER(S) : KAMACHI STEELS LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Soy JOSEPH	PCS for Applicant	
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**ORDER**

PCS representing the applicant present. Heard. Order is reserved.

- sd -  
(S VIJAYARAGHAVAN)  
Member (Technical)

- sd -  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc